

Annexure-2

Name of the corporate debtor: J R MODI ASSOCIATES LIMITED ; Date of commencement of CIRP: 01.04.2022; List of creditors as on: 21.04.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------------------------|------------------------|---------------------------|-----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Kaliber Associates Private Limited | U74140DL2003PT C118931 | 12.04.2022 | 21,46,78,630.14 | 9,05,00,000 | Unsecured | Nil | No | 100% | Nil | Nil | 12,41,78,630.14 | Nil | - |
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